

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:906
ANSWERED ON:13.07.2004
NEW DIRECTORATE OF FORENSIC SCIENCE
Reddy Shri T. Madhusudan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has created a new Directorate of Forensic Science;
- (b) if so, the details thereof;
- (c) whether it has since become functional to provide scientific aids to crime investigation;
- (d) if so, the details thereof; and
- (e) if not, the time by which it is likely to start work?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a): Yes, Sir.

(b): The Central Government has created the Directorate of Forensic Science at New Delhi vide Ministry of Home Affairs resolution dated 31.12.2002. The Directorate became functional with effect from April 1st 2003 with a Director cum Chief Forensic Scientist as the head of the Department. The three Central Forensic Science Laboratories (CFSLs) at Kolkata, Chandigarh and Hyderabad and the three Government Examiners of Questioned Documents (GEQD) at Kolkata, Shimla and Hyderabad have been brought under the administrative control of the Directorate of Forensic Science (DFS).

(c): Yes, Sir.

(d): The Directorate of forensic Science (DFS) provides Forensic analytical services in crime investigation through the three Central Forensic Laboratories and the three Government Examiners of Questioned Document to the Central Government Organizations. It also provides guidance to the State Governments in setting up/Modernizing the forensic laboratories in the States including regional and mobile forensic units.

(e): Does not arise.